



Amendment to the Notices of Attachment of Bank Account, Demat Account and Mutual Fund Folios

Attachment Proceeding No. 12651 & 12652 of 2024

Certificate No. 7819 of 2024

M/s. National Securities Depository Ltd
4th floor, 'A', Wing, Trade World
Kamala Mills Compound
Senapati Bapat Marg
Lower Parel, Mumbai - 400013

M/s. Central Depository Services (I) Ltd.
P J Towers, 17th floor
Dalal Street
Fort, Mumbai - 400001

**The Principal Officer /Chairman & Managing Director / CEO
All the Banks in India.
All the Mutual Funds in India**

- Whereas Notices of Attachment vide Attachment Proceeding Nos. 12651 and 12652 of 2024 dated August 19, 2024 in Recovery Certificate No. 7819 of 2024 dated June 11, 2024 was issued attaching the bank account, demat account and mutual fund folios of **Arun Panchariya (PAN: AEVPP6125N)**, **Vintage FZE (Now known as Alta Vista International FZE) (PAN: Not available)** and **Emerging Market Opportunities Fund (Previously known as Highblue Sky Emerging Market Fund) (PAN: AADCK9460G)**;
- Whereas amendment to Notice of Demand was issued on December 12, 2025 and name of **India Focus Cardinal Fund (PAN: AABCI9518D)** was also added as defaulter;
- In view of above, an amendment is made to Attachment Proceeding Nos. 12651 and 12652 of 2024 dated August 19, 2024 by the Recovery Officer and bank account, demat account and mutual fund folios of **India Focus Cardinal Fund (PAN: AABCI9518D)** are hereby attached in the said Attachment Proceeding Number.

Given under my hand and seal at Mumbai this 30th day of December, 2025.

SEAL

Recovery Officer

पंकज शुवराज शिंदे

PANKAJ SHIVARAJ SHINDE

उप. महाप्रबंधक और वसूली अधिकारी

Dy. General Manager & Recovery Officer

भारतीय प्रतिभूति और विनियम बोर्ड

Securities and Exchange Board of India

मुंबई / Mumbai

सेबी भवन, "जी" ब्लॉक, बांद्रा-कुर्ला कॉम्प्लेक्स, मुंबई - 400 051

SEBI Bhavan, "G" Block, Bandra Kurla Complex, Mumbai - 400 051

www.sebi.gov.in | 022 - 2644 9000 / 4045 9000



Copy to:

<p>India Focus Cardinal Fund (PAN: AABCI9518D)</p> <p>Address 1: C/O Cardinal Capital Partners, Suite 501, St. James Court, St Dennis Street, Port Luis, Mauritius.</p> <p>Address 2: C/O Aejaz Nazir Associates & Co. 18, Dr. Augeste Rouget Street, Port Louis, Mauritius</p> <p>Address 3: Recovery & insolvency Practice Limited, 20, Meldrum Street Curepipe, Mauritius</p> <p>Email: mreaz7@intnet.mu m.reaz@intnet.mu raj.ripl@insolvency.mu</p>	<p>Arun Panchariya (PAN: AEVPP6125N)</p> <p>Address 1: J-04, Emirates Hills, Jhulnar Street – 2, Dubai, United Arab Emirates</p> <p>Address 2: R/o 28, Woodlands Ride, Ascot SL5 9HN, Berkshire, United Kingdom</p> <p>Address 3: C/o Global Finance & Capital Ltd., 42, Upper Berkeley Street, London – W1H5PW</p> <p>Address 4: Villa and Plot no. 387 and 338, Amby Valley City, Village - Deoghar, Tal-Mulshi, Pune, Maharashtra 410401</p> <p>Address 5: J-14, Emirates Hills, PO Box 127130, Dubai, UAE</p>
<p>Vintage FZE (Now known as Alta Vista International FZE) (PAN: NA)</p> <p>Address: J-04, Emirates Hills, Jhulnar Street – 2, Dubai, United Arab Emirates</p>	<p>Emerging Market Opportunities Fund (Previously known as Highblue Sky Emerging Market Fund) (PAN: AADCK9460G)</p> <p>Address: 2nd Floor, Wing A, Cyber Tower, Ebene Cyber City, 72201, EBENE, Mauritius</p>